

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA  
STARRED QUESTION NO.35  
TO BE ANSWERED ON THE 3<sup>RD</sup> FEBRUARY, 2017  
REHABILITATION OF EX-SERVICEMEN

\*35. SHRI RAMESH BIDHURI:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of schemes being implemented for the rehabilitation of Ex-servicemen in the country;
- (b) whether the Government proposes to provide counselling and training to facilitate their rehabilitation in civilian life after retirement and if so, the details thereof;
- (c) whether institutions like the Indian Institutes of Management and other institutes of eminence have offered to provide assistance in the training and employment of Ex-servicemen; and
- (d) if so, the details thereof and the response of the Government thereto?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

**(a) to (d): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA  
STARRED QUESTION NO. 35 FOR ANSWER ON 3.2.2017**

**(a) The details of schemes being implemented for the rehabilitation of Ex-Servicemen in the country are attached as Annexure 'A'.**

**(b) Resettlement training scheme of Directorate General of Resettlement is in vogue for the last four decades and has helped retiring / retired defence personnel in their resettlement in civil life.**

**Technical/Vocational/Management training is planned at various institutes. The yearly plan is notified. Individuals apply for courses as per their preference on a voluntary basis.**

**(c) & (d): Yes, Madam. Indian Institute of Management (IIMs) as well as other reputed institutes conduct 24 weeks certificate courses for retiring/retired officers of the Armed Forces, which assist them in taking up employment in the civil.**

**The following institutes conduct 24 weeks management courses for retiring/retired officers of the Armed Forces :-**

- (i) Indian Institute of Management, Ahmedabad.**
- (ii) Indian Institute of Management, Lucknow.**
- (iii) Indian Institute of Management, Indore.**
- (iv) Management Development Institute, Gurgaon.**
- (v) Narsee Moonjee, Mumbai.**
- (vi) Xavier Labour Relations Institute, Jamshedpur.**
- (vii) Amity University, Noida.**
- (viii) Alliance University, Bangalore.**

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**ANNEXURE 'A' REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (a) OF LOK SABHA STARRED QUESTION NO. 35 FOR ANSWER ON 03.02.2017**

**Resettlement Opportunities:** Ex-Servicemen are provided re-employment opportunities under the various schemes as mentioned in succeeding paragraphs.

**1. Job Opportunities For ESM In Central Government**

(a) **In Central Govt Ministries/Departments.**

- (i) 10% Direct recruitment posts upto the level of Asst Comdt in CPMF.
- (ii) 10% Direct recruitment posts in Group Cq
- (iii) 20% Direct recruitment posts in Group Dq

(b) **In Central Public Sector Enterprise**

- (i) 14.5% in Group Cq Posts. }
- (ii) 24.5% in Group Dq Posts } Including 4.5% for Disabled & widows

(c) **Nationalised Bank**

- (i) 14.5% in Group Cq Posts. }
- (ii) 24.5% in Group Dq Posts } Including 4.5% for Disabled & Widows

**2. Placement Assistance through DGR**

Directorate General Resettlement (DGR) sponsors Ex-Servicemen (Officers) to various Government organizations, Public Sector Undertakings, Corporate Houses, Private Sector, Central Para Military Forces etc based on their requisition for re-employment of ESM..

**3. DGR Sponsored Security Scheme**

The DGR empanels / sponsors ESM run Private Security Agencies and State ESM Corporations for providing security guards to various CPSUs, Corporate Houses, Private sector Undertakings etc. .

**4. Schemes For Officers Only**

- (i) **ESM Coal Loading And Transportation Scheme.** The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR.

(ii) **Allotment of BPCL/IOCL COCO Outlets Pan India:** ESM (O) who is registered with DGR and has not availed any other benefit is sponsored for the COCO outlets in the state of choice given by ESM (O) based on Oil Company's requisition.

(iii) **Management of CNG Station By ESM (O) In NCR:** Desirous ESM(O)s registered in the scheme are sponsored on receipt of requisition from IGL.

**5. Schemes For JCOs/OR Only:**

(i) **Allotment of Mother Dairy Milk Booths And Fruit & Vegetable (Safal) Shops In NCR:** The ESM register for Milk / SAFAL (Fruit and Vegetable booths separately and give multiple choice of zones for the purpose of areas where booths are required.

**6. Schemes for All:**

(i) **Coal Tipper Attachment Scheme:** This scheme is linked with the ESM Coal loading and transportation scheme.

(ii) **Tipper attachment Scheme for War Widows and Disabled Soldiers:** War widows upto age of 65 and disabled soldiers having 50% or more disability are also allowed to enrol for this scheme.

(iii) **Allotment of Army Surplus Vehicles:** ESM, widows and Ex-Servicemen Co-operative societies are eligible to apply for allotment of Army Surplus Class V-B Vehicles.

(iv) **Allotment of Regular LPG Distributor Ship:** War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

(v) **LPG Agency Under Rajiv Gandhi Gramin LPG Vitruk (RGGLV) Scheme:** War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

(vi) **Retail Outlet Dealership (Petrol/Diesel)**: War widows/dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.

**7. Training:**

(i) **Officers' Training:-** DGR imparts Resettlement training to the retiring officer /Ex-Servicemen (Officer) in various institutes Pan India.

(ii) **JCOs/OR and Equivalent's Training at Institutes:-** DGR imparts Resettlement training to the retiring JCOs/OR /Ex-Servicemen (JCOs/OR) in various institutes Pan India.

8. A placement cell has been opened at Directorate of Air Veterans. Retiring Air Warriors can register their names for better re-employment opportunity.

9. As per recognition of Prior Learning (RPL), IAF in consultation with National Skill Development Corporation is conducting skill certificate courses for retiring air warriors to facilitate post retirement employment in civil industry.

**DETAILS OF VARIOUS SCHEMES PROVIDED BY KENDRIYA SAINIK BOARD:**

**10. Benefits given from Armed Forces Flag Day (AFFD) Fund :-**

Ser	Grants	Amount (in Rs)
(a)	Penury Grant (65 Yrs and above) (Non-Pensioners upto Hav Rank)	Rs 1,000/-pm (Life time)
(b)	Education Grant (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner upto Hav Rank) and upto two children	Rs 1,000/-pm
(c)	Officer Cadet Grant (for Cadets of NDA only) (Pensioner/Non-Pen upto Hav Rank)	Rs 1,000/-pm
(d)	Disabled Children Grant (Pensioner/Non-pen upto Hav Rank)	Rs 1,000/-pm
(e)	House Repair Grant (Pensioner/Non-Pen upto Hav Rank) • 100% Disabled ESM • Orphan Daughter (of all ranks)	Rs 20,000/-

(f)	<b>Daughter's Marriage Grant:</b> (upto 02 Daughters) (Pensioner/Non-Pen upto Hav Rank)	Rs 50,000/- *
	<b>Widow Re-Marriage Grant:</b> (Pensioner/Non-Pen upto Hav Rank) * If married solemnly on or after 21 Apr 16.	
(g)	<b>Funeral Grant:</b> (Pensioner/Non-Pen upto Hav Rank)	Rs 5,000/-
(h)	<b>Medical Treatment:</b> (Non-pensioner upto Hav Rank) <b>Medical Grant:</b> (Non-pensioner upto Hav Rank Nepal)	Rs 30,000/- (Max)
(j)	<b>Orphan Grant:</b> (Pensioner/Non-pen All Ranks) • Daughters of ex-servicemen till she is married. • One Son of ex-servicemen upto 21 years of age.	Rs 1,000/-PM
(k)	<b>Vocational Trg Grant For Widows:</b> (Pensioner/Non-Pen upto Hav Rank)	Rs 20,000/- (One Time)

11. **Modified Scooter Grant:** Rupees 57,500/- provides to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG§ Branch of IHQ (Army, Navy & Air Force).

12. **Tool Kit of Ex-servicemen Technicians:** Tool Kits are provided at a cost not exceeding Rupees 8,000/- subject to fulfilling the following conditions :-

- The individual holds the qualifications to utilize the tool kits.
- The individual has the appropriate infrastructure to set up for himself the proposed trade.

13. **Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks:-**

(a)	<p><b>Serious Diseases</b> as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke.</p> <p><b>Other Diseases:</b> Where more than Rs 1.00 Lac has been spent on treatment</p>	<p>75%/90% of total expenditure Officer and PBOR respectively Upto Rs 1.25 Lac (max)</p>
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(b)	<b>Dialysis and Cancer treatment:</b>	75%/90% of total expenditure Officer and PBOR respectively Upto a max of Rs. 75,000/- per Financial Year only.
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14. **Financial support to States for ESM welfare :-**

(a) **Special category States:** 75% of the expenditure on establishment of RSBs/ZSBs is shared by the Centre to the special category States i.e Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Uttarakhand, Jammu & Kashmir and Himachal Pradesh.

(b) **Balance States:** 60% of the expenditure on establishment of RSBs/ZSBs is shared by the Centre to the balance of the States.

15. **Prime Minister's Scholarship Scheme:** For financially supporting degree level professional education for the wards of War widows (all ranks) and ESM (PBOR) including ex Coast Guard personnel. Total 5500 scholarship are provided to eligible wards based on merit for the entire duration of the courses. Priority is given to the wards of War widows/War disabled Soldiers. The rates of Scholarship are as follows : -

(a) Rs. 2000/- per month for boys.

(b) Rs. 2250/- per month for girls.

16. **Financial support to institutions involved in rehabilitation of ESM :-**

Ser	Organisation	Quantum of Aid / Grant	
(a)	<b><u>Paraplegic Rehabilitation Centers:</u></b> (i) Kirkee (ii) Mohali	<b><u>Estb</u></b> Rs 20,00,000/- Rs 10,00,000/- (wef. Apr 2015)	<b><u>Inmates</u></b> 30,000/- pa per inmate
(b)	St. Dunstan's after care organization, Dehradun for blinded ex-servicemen	Rs. 14,00,000/- pa	
(c)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- pa	
(d)	<b><u>Cheshire Homes:</u></b> (i) Lucknow (ii) Dehradun (iii) Delhi	Rs 9,000/- pa per inmate	
(e)	<b><u>War Memorial Hostels:</u></b> There are 36 WMHs which provide shelter to the children of War Widows/War disabled, attributable and non attributable cases.	Rs 1350/- per month	

17. **Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Govt of India Nominee:** A total of 17-20 MBBS seats and 1-3 seats in BDS courses are allotted by Ministry of Health Family Welfare to KSB for wards of defence personnel as a Govt of India nominee.